

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

O.A No. 23 of 2025

Tribunal on its own motion SUO MOTU

based on the News Item in DT Next dt.17.12.2024

titled, "Chennai Citizen Connect: Ambattur residents

cry foul as sewage from gated community pollutes area".

AND

Tamil Nadu Pollution Control Board and Ors.

...Respondents.

REPORT FILED BY THE 3RD RESPONDENT

THROUGH

M/S. GAUTAM S. RAMAN

COUNSEL FOR 3RD RESPONDENT

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

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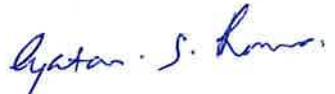
Tamil Nadu Pollution Control Board and Ors.

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1	02.04.2025	Report filed by the 3 rd Respondent	1

Dated at Chennai on this 20th day of March, 2025.


Counsel for 3rd Respondent

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, AT CHENNAI
Original Application No.23 of 2025
(Earlier O.A. No. 1392 of 2024)

Tribunal on its own motion SUO MOTU
Based on the News Item in DT Next dt.17.12.2024.
Titled, "Chennai Citizen Connect: Ambattur residents
cry foul as sewage from gated community pollutes area"
And

Tamil Nadu pollution Control Board and Ors.

... Respondents.

**REPORT FILED ON BEHALF OF THIRD RESPONDENT – CHENNAI
METROPOLITAN WATER SUPPLY AND SEWERAGE BOARD.**

I, R.S. Sellakanu, S/o. Thiru. Ramasamy, Hindu, aged about 58 years working as Superintending Engineer in the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB), having office at No.1, Pumping Station Road, Chintadripet, Chennai-600002 do hereby solemnly affirm and sincerely state as follows:

1. It is respectfully submitted that, In the news article published in "DT Next" dated 17.12.2024, it was mentioned that residents have been complaining that untreated sewage is being discharged from a gated community for the last few days. The discharge has caused unhygienic conditions with water stagnating on the road.
2. In this connection, it is submitted that the above location is Casa Grand Asta Apartment which is located at Block No- 8, Ward-D of Srinivasa Nagar, Karukku main road, Ambattur, Chennai- 600053 in Depot-82, Area VII. This apartment consists of S+3 floors, with 325 flats and a total population of 1,300. The sewage generated from this apartment is treated in a 220 KLD STP located within the campus. Additionally, 20 KLD of treated sewage is used for gardening purposes, and another 40 KLD is further treated through the Ultra Filtration process and used for flushing purposes. The remaining 160 KLD is removed by licensed sewer lorries and disposed of at the nearby decanting point at the Thangal Karai Sewage Pumping Station in Area III.


AREA ENGINEER-VII
CMWSSB
No.1, Krishna Nagar,
Mogappair, Chennai-37.


Superintending Engineer (Central)
C.M.W.S.S. Board,
Chennai

3. It is respectfully submitted that, based on the newspaper article dated 17.12.2024, CMWSSB, along with GCC, inspected the location immediately and noticed that the stagnated rainwater on the premises had been drained into the nearby Korattur Lake bund. In this connection, a fine of Rs. 25,000 has been imposed on the association of Casa Grand Asta Apartment by GCC. Additionally, a notice has been issued by CMWSSB to remove the stagnated sullage water and to stop the seepage of sullage water from the garden area into the roads of Jayanthi Nagar and Korattur Lake Bund.
4. It is respectfully submitted that, at present, it has been noticed that there is no discharge of sullage water from Casa Grand Asta Apartment.
5. It is respectfully submitted that the Association of Casa Grand Asta Apartment has been informed to avail a sewer connection for their premises under the Revised Water and Sewer Connection Scheme. Upon receiving the payment for connection charges, infrastructure development charges, and other prescribed fees, the sewer connection will be provided to Casa Grand Asta Apartment.
6. It is therefore humbly prayed that, this Hon'ble Tribunal may be pleased to accept the status Report and Inspection Report on behalf of the Board and thus render justice.

Solemnly affirmed at Chennai on
this day 01st of April 2025 and signed
his name in my presence.

J. d. 17

AREA ENGINEER-VII
CMWSSB
No.1, Krishna Nagar,
Mogappair, Chennai-37.

[Handwritten Signature]

Superintending Engineer (Central)
C.M.W.S.S. Board,

BEFORE ME
Advocate, Chennai

[Handwritten Signature]
Narayan / Divya Subhakar
TTK Road, U-12.

Superintending Engineer (Central)
C.M.W.S.S. Board

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M/S. GAUTAM S. RAMAN

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